

18.4.2011

O.A. No. 26/2006

Hon'ble Mr.Justice Alok Kumar Singh, M(J)
Hon'ble Sri S.P.Singh, Member (A)

Sri Alok Tripathi for Sri U.N. Mishra for applicant

Sri S.P.Singh for respondents said that this O.A. has become in-fractious because new seniority list has come.

Learned counsel for applicant says that this OA. may be dismissed with permission to file fresh , if so advised and accordingly it is so ordered.


Member (A)


Member (J)

HLS/-

OR
copy of order
dated 18.4.11
forwards
21.4.2011